

# High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

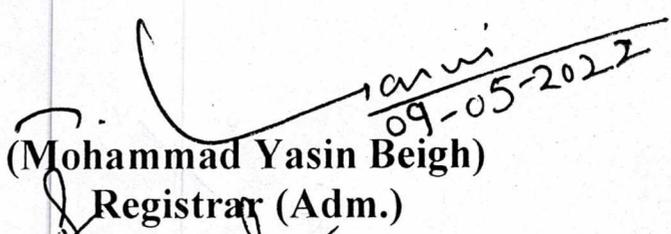
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## NOTIFICATION

No: 442 of 2022 RG/LP Dated: 10/05/2022

It is hereby notified that Shri Durga Dass Sharma S/O Sh. Sardari Lal Sharma R/O Village Gurha Jattan, Tehsil Ghagwal, District Samba, on having been appointed as Member of the District Commission, Kathua, vide Notification dated 17.03.2022 issued by the Commissioner/Secretary to Government J&K Food, Civil Supplies and Consumer Affairs Department, has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 22.04.2022. Therefore, his Certificate of Enrolment bearing No. JK-229/2020 dated 10.09.2020 is kept in abeyance.

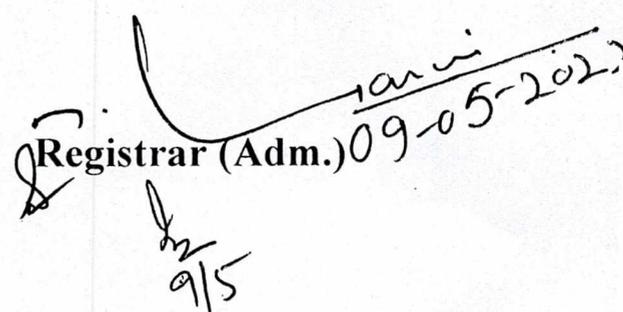
By Order.

  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

No: 14329-37/RG/LP Dated: 10/05/2022 9/5.

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu.
2. Principal District & Sessions Judge, Samba
3. Secretary, Bar Council of India, New Delhi
4. President District Bar Association, Samba
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar, for getting the same uploaded on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also for keeping record of the same.
8. Shri Durga Dass Sharma S/O Sh. Sardari Lal Sharma R/O Village Gurha Jattan, Tehsil Ghagwal District Samb, for information.

  
Registrar (Adm.) 09-05-2022  
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